

the Supreme Court to the French Establishments have been examined and the action required to be taken in this regard is now under study.

Delhi Shops and Establishments Act

- *148. { Shri Tangamani:
Shri Prakash Vir Shastri:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Naval Prabhakar:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there have been demands from shop employees in Delhi for the amendment of sections 10, 11 and 15 of the Delhi Shops and Establishments Act;

(b) if so, whether Government have considered these demands; and

(c) what is the attitude of Government to these demands?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). The matter is under consideration.

Fertilizer Factory in Assam

*149. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in setting up the fertiliser factory in Assam; and

(b) the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). It has been decided to establish a fertilizer factory at Namrup in Assam based on the utilisation of natural gas. M/s Hindustan Chemicals & Fertilizers Ltd. have been entrusted with the execution of the project. The Company is preparing a detailed project report.

Indo-Pakistan Limited Payments Agreement

- *150. { Shri Ram Krishan Gupta:
Shri Harish Chandra Mathur
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to reports appearing in Pakistani Press recently accusing India of non-fulfilment of the Indo-Pakistan Limited Payments Agreement; and

(b) if so, the action taken in this regard?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) Our High Commission in Karachi issued a Press Note on the 7th May 1960 contradicting the reports appearing in the Pakistan press. A copy of the Press Note is laid on the Table of the House. [See Appendix I, annexure No. 27].

Barter Deal with U.S.A.

- *151. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Shri Chintamani Panigrahi:
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 398 on the 25th February, 1960 and state:

(a) whether the negotiations with the U.S.A. regarding quantity of commodities to be exported to and imported from the U.S.A. under the Barter Deal have been concluded; and

(b) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.